



TAMIL NADU LEGISLATIVE ASSEMBLY
(Thirteenth Assembly)

FIRST SESSION
(17th May, 2006 to 31st May, 2006)

RESUME OF BUSINESS

**Legislative Assembly Secretariat,
Chennai - 600 009.**

PREFACE

This publication contains a brief resume of the business transacted by the Thirteenth Tamil Nadu Legislative Assembly during its First Session, held from 17th May, 2006 to 31st May, 2006.

Chennai-600 009.
Dated: -10-2006.

M. SELVARAJ,
SECRETARY.

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TAMIL NADU LEGISLATIVE ASSEMBLY THIRTEENTH ASSEMBLY - FIRST SESSION

RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE ASSEMBLY FROM 17TH MAY, 2006 TO 31ST MAY, 2006.

The Thirteenth Tamil Nadu Legislative Assembly was constituted on the 12th May, 2006 after the General Elections held to the Tamil Nadu Legislative Assembly on the 8th May, 2006.

I. SUMMONS

Summons for the First Session of the Thirteenth Tamil Nadu Legislative Assembly were issued to the Members of the Legislative Assembly on the 13th May 2006 in S.O.Ms.No. 68, Legislative Assembly Secretariat, dated the 13th May, 2006 to meet at 9.30 a.m on the 17th May, 2006.

II. DURATION OF THE MEETING

The First Session of the Thirteenth Legislative Assembly commenced on the 17th May, 2006 and was adjourned *sine-die* on the 31st May, 2006.

III. SITTINGS OF THE ASSEMBLY

The Tamil Nadu Legislative Assembly sat for 9 days during the period from 17th May, 2006 to 31st May, 2006 on the following days:-

17th May, 2006, 19th May, 2006, 24th May, 2006, 25th May, 2006, 26th May, 2006, 27th May, 2006, 29th May, 2006, 30th May, 2006, and 31st May, 2006.

In terms of hours it sat for 23 hours and 34 minutes.

IV. PROROGATION

The First Session of the Thirteenth Tamil Nadu Legislative Assembly was prorogued with effect from the 5th July 2006 vide S.O.Ms.No. 102, Legislative Assembly Secretariat, dated the 5th July 2006.

V. APPOINTMENT OF SPEAKER PRO-TEM

Thiru D. Sudharssanam, Member, Legislative Assembly representing Poonamallee Assembly Constituency was appointed as the 'Speaker Pro-tem' by the Governor, in exercise of the powers conferred Article 180 of the Constitution of India. He also appointed him as the person before whom oath or affirmation may be made and subscribed by the Members of the Legislative Assembly under Article 188 of the Constitution of India. He took the oath in the name of God in Tamil before the Governor at 5.00 P.M. on the 16th May, 2006 at Raj Bhavan, Guindy and signed the Roll of Members in the Assembly Chamber in the presence of the Secretary on the 17th May, 2006.

VI. OATH OR AFFIRMATION

On the 17th May, 2006, 228 Members made and subscribed the oath or affirmation before the Speaker Pro-tem in the Legislative Assembly Chamber.

Thiru V. Sivapunniam, Thiru. K. Ulaganathan and Tmt. P. Padmavathy solemnly affirmed their allegiance to the Constitution of India and Selvi J Jayalalithaa and Thiru Vijayakant took the Oath in the name of God before the Speaker Pro-tem in his Chamber on 18th May, 2006.

Out of 233 Members, 90 Members took the oath in the name of God and 143 Members solemnly affirmed their allegiance to the Constitution of India. 232 Members made and subscribed the oath or affirmation in Tamil and One Member in English. The names of Members who made and subscribed the oath or affirmation are shown in the Annexure.

Under Article 333 of the Constitution of India, the Governor of Tamil Nadu nominated Dr. Oscar C. Nigli, as a Member of the Thirteenth Tamil Nadu Legislative Assembly representing the Anglo-Indian Community on the 5th July, 2006. (G.O.Ms.No. 631, Public (Election-III) Department dated 5th July, 2006).

The Member took the oath in English in the name of God before Hon. the Speaker in his chamber on the 11th July, 2006.

VII. ELECTION OF SPEAKER AND DEPUTY SPEAKER

The election of Speaker and Deputy Speaker was held on 19th May, 2006.

On the 19th May, 2006, the Speaker Pro-tem read out to the Assembly the name of the Member who has been validly nominated for the office of the Speaker together with those of his proposer and seconder.

Member Nominated	Proposer	Secunder
Thiru R. Avudaiappan	Hon. Dr. M. Karunanidhi	Hon. Prof. K. Anbazhagan

As the nomination received was only in favour of Thiru R. Avudaiappan, the 'Speaker Pro-tem' declared Thiru R. Avudaiappan as having been unanimously elected as the Speaker of Tamil Nadu Legislative Assembly.

Thiru R. Avudaiappan was conducted to the Chair by Hon. Prof. K. Anbazhagan, Leader of the House and Thiru O.Panneerselvam, Leader of the Opposition.

Hon. the Speaker, thereafter conducted the election of the Deputy Speaker. He read out to the Assembly the name of the Member who had been validly nominated for the office of the Deputy Speaker with those of his proposer and seconder.

Member Nominated	Proposer	Secunder
Thiru V.P. Duraisamy	Hon. Thiru Arcot N. Veerasamy	Hon. Thiru M.K. Stalin

As the nomination received was only in favour of Thiru V.P. Duraisamy, Hon. the Speaker declared Thiru V.P. Duraisamy as having been unanimously elected as the Deputy Speaker of the Tamil Nadu Legislative Assembly.

VIII. APPOINTMENT OF THE LEADER OF THE HOUSE, CHIEF GOVERNMENT WHIP AND THE RECOGNITION OF THE LEADER OF OPPOSITION

Hon. Thiru K. Anbazhagan, Minister for Finance was appointed as Leader of the House for the Thirteenth Tamil Nadu Legislative Assembly with effect from the 14th May, 2006 - vide S.O. Ms.No.71, Legislative Assembly Secretariat, dated 14th May, 2006.

Thiru R. Sakkarapani, M.L.A. was appointed as the Chief Government Whip with effect from the 15th May, 2006 - vide S.O.Ms.No.72, Legislative Assembly Secretariat, dated the 15th May, 2006.

Hon. the Speaker recognised Thiru O.Panneerselvam, M.L.A. belonging to the All India Anna Dravida Munnetra Kazhagam Legislature Party as Leader of the Opposition in the Thirteenth Tamil Nadu Legislative Assembly with effect from 19th May, 2006 - vide S.O.Ms.No.79, Legislative Assembly Secretariat, dated 19th May, 2006.

Consequent on the election of Selvi J Jayalalithaa as the Leader of All India Anna Dravida Munnetra Kazhagam Legislature Party, Hon. the Speaker recognised Selvi J Jayalalithaa as Leader of the Opposition in the Thirteenth Tamil Nadu Legislative Assembly with effect from 29th May, 2006 - vide S.O.Ms.No.83, Legislative Assembly Secretariat, dated 29th May, 2006.

IX. OBITUARY REFERENCES

Thirteen Obituary References were made in the Assembly on the demise of the following former Members of the Assembly on the dates noted against them:

Serial number and Name	Constituency	Period in which served as Member	Date of demise	Date on which reference was made in the House
(1)	(2)	(3)	(4)	(5)
<i>Thiruvallur</i>				
1. R.J. Sundar Singh	Tuticorin	1960-62	25.01.2006	25.05.2006
2. S.S. Mohammed Ismail	Aravakurichi	1996-2001	30.01.2006	25.05.2006
3. P. Thangavelu Gounder	Melmalayanur	1977-80	10.02.2006	25.05.2006
4. M. Abdul Gaffoor Sahib	Ranipettah	1967-71	21.02.2006	25.05.2006
5. M. Devarajan	Ootacamund	1971-76	23.02.2006	25.05.2006
6. C. Nanjan	Gudalur (SC)	1967-71	26.02.2006	25.05.2006
7. C.Kaveri Maniam	Tiruparan kundram	1971-76	22.03.2006	25.05.2006
8. S.Ramasamy	T. Palur	1962-67	26.03.2006	25.05.2006
9. M. A. Abusali	Bhuanagiri	1971-76	05.04.2006	25.05.2006
10.R. Annanambi	Avinashi (SC)	1989-91 (1984-88 M.P. Pollachi)	14.04.2006	25.05.2006
11. T. Swamikkannu	Chengam (SC)	1977-80 1980-84 1985-88	22.04.2006	25.05.2006
12. A.M. Ponnurangam	Shoolingar	1962-67 1971-76	24.04.2006	25.05.2006
13. D. Veliah	Tirunelveli	1991-96	13.01.2006	27.05.2006

All the Members stood in silence for a minute as a mark of respect to the deceased.

X. CONDOLENCE RESOLUTIONS

On the 25th May, 2006, Hon. Prof. K. Anbazhagan, Leader of the House, moved the following Condolence Resolution:-

(1) "உயர்ந்த பண்பாடும், நீண்ட பாரம்பரியமும் மிக்க குடும்பத்தில் தோன்றியவரும், திராவிட இயக்கத்தின் மூத்த தலைவர்களில் ஒருவரும், சிறந்த சொல்லாற்றலும், செயலாற்றலும் படைத்தவரும், சிறந்த வழக்கறிஞரும், பண்பாளர் என்று அனைத்து தரப்பு மக்களாலும் அன்போடு அழைக்கப்பட்டவரும், மதுரை காமராசர் பல்கலைக்கழக சிண்டிகேட் உறுப்பினராக திறம்படச் செயல்பட்டவரும், 1967-71 மற்றும் 1971-76 ஆகிய ஆண்டுகளில் சட்டமன்றப் பேரவைக்குத் தேர்ந்தெடுக்கப்பட்டு சட்டமன்ற உறுப்பினராகப் பணியாற்றியவரும், 1984-86 ஆகிய ஆண்டுகளில் தமிழ்நாடு சட்டமன்ற மேலவை உறுப்பினராகச் செவ்வனே பணியாற்றியவரும், பதினொன்றாவது தமிழக சட்டப் பேரவையில் ஐந்தாண்டு காலம் பேரவைத் தலைவராக நடுநிலை தவறாமல், ஆற்றல் மிக்க வகையில் திறம்படப் பணியாற்றி அனைவரது பாராட்டையும் பெற்றவரும், தற்போது 2006-ஆம் ஆண்டு மதுரை மத்திய சட்டமன்றத் தொகுதியிலிருந்து தேர்ந்தெடுக்கப்பட்டு இந்து சமய மற்றும் அறநிலையத் துறை அமைச்சராகப் பதவி வகித்தவருமான திரு. பி.டி.ஆர். பழனிவேல் ராஜன் அவர்கள் 20.5.2006 அன்று அதிகாலை தமது 75-வது அகவையில் திடீரென மறைவுற்றமைக்கு இப்பேரவை ஆற்றொணராத் துயரம் கொள்கிறது.

அன்னாரது மறைவால் அவரைப் பிரிந்து வருந்தும் அவர்தம் குடும்பத்தினர்க்கு ஆழ்ந்த இரங்கலையும், ஆறுதலையும் இப்பேரவை தெரிவித்துக் கொள்கிறது."

The Deputy leader of the Opposition, Leader of the Parties and Hon. Chief Minister spoke on the resolution. Hon. the Speaker also associated himself with the sentiments express by the leaders.

The above resolution was adopted *nem con* after observing silence for two minutes.

The House was then adjourned for the day as a mark of respect to the departed souls.

On the 29th May, 2006, Hon. Thiru. R. Avudaiappan, Speaker, placed before the house the following Condolence Resolution:-

"27.5.2006 சனிக்கிழமையன்று இந்நோனேசியா நாட்டிலுள்ள ஜாவா தீவில் ஏற்பட்ட நில நடுக்கத்தின் காரணமாகப் பெருமளவில் உயிரிழப்பும், பெருத்த சேதமும் ஏற்பட்டுள்ள துயரச் செய்தியை அறிந்து இப்பேரவை அதிர்ச்சியும், வேதனையும் அடைகிறது. கொடிய இந்த இயற்கைப் பேரிடரால் இன்னுயிரை இழந்துவிட்ட பல்லாயிரக்கணக்கான மக்களின் குடும்பத்தினருக்கும், இடிபாடுகளில் சிக்கிப் படுகாயமுற்று, எல்லையிலாத் துன்பங்களுக்கு ஆளாகியிருப்போருக்கும், பெரும் சேதத்திற்கு ஆளாகியுள்ள இந்நோனேசிய நாட்டு மக்களுக்கும் இப்பேரவை தனது ஆழ்ந்த அதிர்ச்சியையும், இரங்கலையும், அனுதாபத்தினையும் தெரிவித்துக் கொள்கிறது."

The above resolution was adopted *nem con* after observing silence for two minutes as a mark of respect.

XI. GOVERNOR'S ADDRESS AND MOTION OF THANKS THEREON

Thiru Surjit Singh Barnala, Governor of Tamil Nadu addressed the Members of the Thirteenth Tamil Nadu Legislative Assembly in the Legislative Assembly Chamber, Secretariat, Chennai at 9.30 A.M. on Wednesday, the 24th May, 2006.

'Tamizh Thai Vazhthu' and 'National Anthem' were played at the commencement and at the end of the Governor's Address, respectively.

The Motion of Thanks to the Governor's Address was moved by Thiru M. Appavu and seconded by Thiru M.A. Khaleelur Rahman on the 26th May, 2006.

The discussion on the Motion of Thanks took place in the Assembly for 4 days viz., 26th, 27th, 29th, and 30th May, 2006. 26 Members took part in the discussion. Hon. the Chief Minister replied to the debate on the 30th May, 2006.

Sixty three amendments to the Motion of Thanks were received, out of which fifty three were admitted and the remaining were disallowed.

On the 30th May, 2006, Tvl. C. Gnanasekaran, K. Arumugam, N. Nanmaran, V. Sivapunniam, Videyal S. Sekar, Kovai Thangam, V. Kaveri and A. Tamizharasu moved the amendments standing in their names. At the end of discussion on the 30th May, 2006, the amendments moved by the above Members were deemed to have been withdrawn by leave of the House and thereafter, the original Motion of Thanks to the Governor's Address was adopted in the House on that day.

XII. PANEL OF CHAIRMEN

On the 26th May, 2006, Hon. the Speaker announced in the House the following Panel of Chairmen for the First Session of the Thirteenth Tamil Nadu Legislative Assembly:-

1. Thiru B. Ranganathan
2. Thiru Durai Chandrasekaran
3. Dr. E.S.S. Raman
4. Thiru T Velmurugan
5. Selvi K. Balabharathy
6. Thiru V. Sivapunniam

XIII. LEGISLATIVE BUSINESS

During the period, Bills were introduced and passed. The details are as follows:-

Sl. No.	Title of the Bill	Date of Introduction	Date of Consideration and Passing
1.	The Tamil Nadu Prohibition of Forcible Conversion of Religion (Repeal) Bill, 2006 (L.A. Bill No. 11 of 2006)	29.05.2006	31.05.2006
2.	The Tamil Nadu Essential Services Maintenance (Repeal) Bill, 2006 (L.A. Bill No. 12 of 2006)	29.05.2006	31.05.2006
3.	The Tamil Nadu Backward Classes, Scheduled Castes and Scheduled Tribes (Reservation of Seats in Private Educational Institutions) Bills, 2006 (L.A. Bill No. 13 of 2006)	31.05.2006	31.05.2006
4.	The Tamil Nadu Tamil Learning Bill, 2006 (L.A. Bill No. 14 of 2006)	31.05.2006	31.05.2006

XIV. GOVERNMENT RESOLUTION

On the 31st May, 2006, Hon. Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance) moved the following Motion:

"மண்டல் குழு அளித்த பரிந்துரைகளை ஏற்றுக்கொண்டு மைய அரசின் கீழுள்ள குடிமுறைப் பதவிகள் மற்றும் பணிகளில் உள்ள 27 விழுக்காடு காலியிடங்கள் இதர பிற்படுத்தப்பட்ட வகுப்பினருக்கு ஒதுக்கீடு செய்யப்படும் என்று மைய அரசு 1990 ஆம் ஆண்டு ஆணை பிறப்பித்தது. மண்டல் குழு கல்வி நிலையங்களிலும் இதர பிற்படுத்தப்பட்ட வகுப்பினருக்கான இடஒதுக்கீட்டினை பரிந்துரை செய்த போதிலும் மேற்குறிப்பிட்ட இடஒதுக்கீட்டினை மைய அரசின் கட்டுப்பாட்டின் கீழுள்ள கல்வி நிலையங்களுக்கான சேர்க்கைக்கு நீட்டிக்கவில்லை. அரசின் உதவி பெறும் மற்றும் உதவி பெறாத தனியார் கல்வி நிலையங்கள் உள்ளிட்ட அனைத்து கல்வி நிலையங்களிலும் தாழ்த்தப்பட்டோர், பழங்குடியினர் மற்றும் இதர பிற்படுத்தப்பட்ட வகுப்பினருக்கு இடஒதுக்கீடு வழங்க அரசுக்கு வழிவகை செய்யும் அரசியலமைப்பு சட்டம் 93வது திருத்தம் கொண்டு வந்ததன் விளைவாக ஐ.ஐ.டி மற்றும் ஐ.ஐ.எம் உள்ளிட்ட உயர்கல்வி நிலையங்களில் இதர பிற்படுத்தப்பட்ட வகுப்பினருக்கு 27 விழுக்காடு இடஒதுக்கீடு வழங்க மைய அரசு தற்போது உத்தேசித்துள்ளது. இந்த ஒதுக்கீடு அவர்களது முன்னேற்றத்தினை உறுதி செய்யும் என்பதாலும், அவர்களை சமுதாயத்தில் உள்ள மற்றவர்களோடு சமநிலைக்கு கொண்டு வரும் என்பதாலும் மைய அரசால் கட்டுப்படுத்தப்படும் மற்றும் நிதி உதவி வழங்கப்படும் அனைத்து கல்வி நிலையங்களிலும் இதர பிற்படுத்தப்பட்ட வகுப்பினருக்கு 27 விழுக்காடு இடஒதுக்கீட்டினை வழங்க தொடர்ந்து செயலாற்றுமாறு இந்த அவை மைய அரசை கேட்டுக்கொள்கிறது. இந்த ஒதுக்கீட்டினை செயல்படுத்த ஒரு அவசர சட்டத்தினைக் கொண்டுவருமாறும் இந்த அவை ஆலோசனை வழங்குகிறது. மேலும், பிற்படுத்தப்பட்ட மக்களின் முன்னேற்றத்திற்கு மிகவும் அவசியமான சமூக நீதி வழங்கும் இட ஒதுக்கீட்டிற்கு எதிராகப் போராடும் மாணவர்கள் குறித்து உச்சநீதிமன்றம் எச்சரித்த பிறகும், மாண்புமிகு இந்தியப் பிரதமர் திரு. மன்மோகன் சிங் அவர்கள் பலமுறை வேண்டுகோள் விடுத்த பிறகும், சில ஆதிக்க சக்திகள் தூண்டுதலினால் மாணவர்கள் தொடரும் போராட்டத்தைக் கைவிட்டு, அரசுடன் ஒத்துழைக்க வேண்டும் என்றும் இந்த அவை கேட்டுக் கொள்கிறது".

Four Members took part in the discussion. Hon. Chief Minister also took part in the discussion. The Hon. Speaker also himself welcome the resolution and at the end of debate, the Resolution as amended was put to vote and adopted *nem con.*

XV. GOVERNMENT MOTIONS

(1) On the 26th May, 2006, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance) moved the following motion:-

"பேரவையின் அலுவல்களை நடைபெறாது இடைமறித்தும், பேரவையை தொடர்ந்து முறையற்று பயன்படுத்தியதாலும் சட்டமன்றப் பேரவை விதி 121, உள் விதி 2ன் கீழ், இன்று (26.5.2006) அவைக்கு வருகை தந்திருக்கும் அனைத்து இந்திய அண்ணா திராவிட முன்னேற்ற கழக உறுப்பினர்களை இக்கூட்டத்தொடர் முடியும்வரை பேரவை பணிகளிலிருந்து தற்காலிகமாக நீக்கம் செய்ய வேண்டும்".

The Motion was put to vote and carried.

(2) On the 29th May, 2006, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance) moved the following motion:-

"26.5.2006 அன்று சட்டமன்றத்தில் நடைபெற்ற நிகழ்ச்சிகளுக்கு அவை முன்னவர் அவர்களின் தீர்மானத்தையொட்டி அனைத்து இந்திய அண்ணா திராவிட முன்னேற்றக் கழக உறுப்பினர்கள் இக்கூட்டத் தொடர் முழுவதும் நீக்கி வைக்க தீர்மானம் நிறைவேற்றப்பட்டது.

27.5.2006 ஆம் நாளன்று நடைபெற்ற அலுவல் ஆய்வுக் குழுவில் அனைத்து இந்திய அண்ணா திராவிட முன்னேற்றக் கழக உறுப்பினர்கள் வருத்தம் தெரிவித்துக் கொண்டால் அவர்களை இந்த அவையின் தற்போதைய நிகழ்ச்சிகளில் கலந்து கொள்ள அனுமதிப்பது என்று முடிவு எடுக்கப்பட்டது. ஆனால் அவர்கள் சார்பில் குறைந்தபட்சம் வருத்தம் கூட தெரிவிக்கப்படவில்லை.

எனினும், இன்று 29.5.2006 ஆம் நாளன்று மாண்புமிகு முதலமைச்சர் அவர்கள் தெரிவித்த ஆலோசனையை ஏற்றுக் கொண்டு அனைத்து இந்திய அண்ணா திராவிட முன்னேற்றக் கழக உறுப்பினர்கள் வரவு செலவு திட்ட கூட்டத் தொடரில் கலந்து கொள்ளலாம்".

The motion was put to vote and carried.

(3) On the 31st May, 2006, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance) moved the following motion:-

" That the Tamil Nadu Legislative Assembly Rules 30, 130 and 132 be suspended and the Tamil Nadu Backward Classes, Scheduled Castes and Scheduled Tribes (Reservation of Seats in Private Educational Institutions) Bill, 2006 (L.A. Bill No. 13 of 2006) and the Tamil Nadu Tamil Learning Bill, 2006 (L.A. Bill No. 14 of 2006) be taken up for consideration and passing today itself".

The motion was put to vote and carried.

(4) On the 31st May, 2006, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance) moved the following motion:-

" That under Rule 25 (1) of Tamil Nadu Legislative Assembly Rules, the House be adjourned Sine-die ".

The motion was put to vote and adopted *nem con*.

XVI. SUSPENSION OF MEMBERS

On the 26th May, 2006, on a Motion moved by Hon. Prof. K. Anbazhagan, the Leader of the House under Rule 121 (2) of the Assembly Rules suspended the Members belonging to the All India Anna Dravida Munnetra Kazhagam Party who have attended the meeting on 26.5.2006 from the service of the House for the remainder of the Session for obstructing the Proceedings of the House persistently against the Rules of Procedure of the House.

XVII. ANNOUNCEMENTS BY HON. SPEAKER

(1) On the 25th May, 2006, Hon. the Speaker announced in the House that the Members of the House should switched-off their Cell Phones before taking their seats in the House.

(2) On the 26th May, 2006, Hon. the Speaker announced in the House that the Questions were being received from Members and sent to the Departments concerned for furnishing replies and that Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Questions and Answers' be replaced with the permission of the House and there would not be 'Questions and Answers' hour for some days.

He has also announced that the Secretaries to Government, Department of Secretariat should furnish the Answers to the Questions within 42 days as per the Rule 45 of the Tamil Nadu Legislative Assembly Rules and has also requested the Hon. Ministers to instruct the Secretaries to Government, Department of Secretariat to send the reply to the questions speediously.

(3) On the 26th May, 2006, Hon. the Speaker announced in the House that the Members of the Assembly, Reporters and Visitors have directly witnessed the unwanted scenes occurred in the House and on a Motion moved and adopted in the House today suspending the Members belonging to the main Opposition from the services of the House for the remainder of the Session. In order to protect the 'Democratic convention, and faith and to give respect to the Opposition Parties. Hon. Chief Minister requested to convene the meeting of the Business Advisory Committee to discuss the Leaders of Parties and decided the issue. Accepting the request made by the Hon. Chief Minister, the meeting of the Business Advisory Committee would be convened at 9.00 A.M on 27.5.2006 for taking a decision in this regard.

(4) On the 27th May 2006, Hon. the Speaker announced in the House, that at the Business Advisory Committee meeting the suspension of the members of All India Anna Dravida Munnetra Kazhagam from the remainder of the Session was reconsidered and it was decided that the suspension of the All India Anna Dravida Munnetra Kazhagam Members would be revoked if they regret for their act on 26.5.2006 in the House.

XVIII. PRIVILEGE MATTERS

(1) On the 29th May 2006, Hon. Thiru Arcot N. Veerasamy, Minister for Electricity and Rural Industries raised in the House on the matter of Privilege against Selvi J Jayalalithaa, MLA relating to the interview given by her to the Dr. Namadhu M.G.R news paper and to the Jaya TV regarding the proceedings of the House on 26.5.2006. Hon. the Speaker suo-moto referred to the Committee of Privileges under Rule 226 of the Tamil Nadu Legislative Assembly Rules for examination and report.

(2) On the 30th May 2006, Thiru C. Gnanasekaran raised in the House on the matter of Privilege against the Members belonging to the All India Anna Dravida Munnetra Kazhagam party for attempting to attack the other Members and breaking the mikes. Hon. the Speaker suo-moto referred to the Committee of Privileges under Rule 226 of the Tamil Nadu Legislative Assembly Rules for examination and report.

XIX. FELICITATION

On the 31st May 2006 Hon. The Speaker felicitated the services of Thiru. G. Anees Ahmed, Additional Secretary, Legislative Assembly Secretariat who retired on that day on superannuation.

XX. CONSTITUTION OF COMMITTEE

The Business Advisory Committee was constituted for the year 2006-2007 on 23rd May 2006.

The names of the Members of the above Committee is given below.

CHAIRMAN

1. Hon. Thiru R. Avudaiappan
Speaker

MEMBERS

2. Hon. Dr. M. Karunanidhi
Chief Minister

3. Hon. Prof. K. Anbazhagan
Leader of the House
 4. Hon. Thiru Arcot N. Veerasamy
Minister for Electricity and Rural Industries.
 5. Hon. Thiru Durai Murugan
Minister for Public Works
 6. Hon. Thiru Parithi Ellamvazhuthi
Minister for Information and Publicity
 7. Hon. Thiru V.P. Duraisamy
Deputy Speaker
 - *8 Thiru O.Panneerselvam
Leader of Opposition
 - ** Selvi J Jayalalithaa/
Leader of Opposition
 - *** Thiru D. Jayakumar
 9. Thiru R. Sakkarapani
Chief Government Whip
 10. Thiru K.A. Sengottaiyan
 11. Thiru D. Sudharssanam
 12. Thiru G.K. Mani
 13. Thiru C. Govindasamy
 14. Thiru V. Sivapunniam
 15. Thiru M. Kannappan
 16. Thiru K. Selvam
 17. Thiru Vijayakant
- * Upto 20.7.2006
** From 21.7.2006 to 22.7.2006
*** From 23.7.2006

XXI. PAPERS LAID ON THE TABLE OF THE HOUSE

During the period, eight papers were laid on the Table of the House details of which are as follows:-

A. Statutory Rules and Orders	..	6
B. Reports, Notifications and Other Papers	..	2

Total:	..	8

ANNEXURE

	Name of the Member	Constituency	
@	1. Hon. Dr. M. Karunanidhi	Chepauk	T
@	2. Hon. Prof. K. Anbazhagan	Harbour	T
@	3. Hon. Thiru Arcot N. Veeraswami	Annanagar	T
@	4. Hon. Thiru M.K. Stalin	Thousandlights	T
@	5. Hon. Thiru Ko.Si. Mani	Kumbakonam	T
@	6. Hon. Thiru Veerapandi S. Arumugam	Salem -II	T
@	7. Hon. Thiru Duraimurugan	Katpadi	T
@	8. Hon. Thiru P.T.R. Palanivel Rajan	Madurai Central	T
@	9. Hon. Dr. K. Ponmudy	Villupuram	T
@	10. Hon. Thiru K.N. Nehru	Tiruchirappalli-II	T
@	11. Hon. Thiru M.R.K. Panneerselvam	Kurinjipadi	T
@	12. Hon. Thiru I. Periyasamy	Athoor	T
@	13. Hon. Thiru N. Suresh Rajan	Kanniyakumari	T
@	14. Hon. Thiru Parithi Ellamvazhuthi	Egmore (SC)	T
@	15. Hon. Thiru E.V. Velu	Thandarampattu	T
@	16. Hon. Thiru Suba. Thangavelan	Kadaladi	T
@	17. Hon. Thiru K.K.S.S.R. Ramachandran	Sattur	T
@	18. Hon. Thiru T.M. Anbarasan	Alandur	T
@	19. Hon. Thiru KR. Periakaruppan	Tiruppattur	T
@	20. Hon. Thiru NKK.P. Raaja	Erode	T
@	21. Hon. Thiru Thangam Thennarasu	Aruppukottai	T

Name of the Member - continued Constituency - continued

@	22. Hon. Thiru S.N.M. Ubayadulla	Thanjavur	T
@	23. Hon. Thiru T.P.M. Mohideen Khan	Palayamkottai	T
@	24. Hon. Thiru N. Selvaraj	Musiri	T
@	25. Hon. Thiru M.P. Saminathan	Vellakoil	T
@	26. Hon. Dr. (Tmt) Poongothai Aladi Aruna	Alangulam	T
@	27. Hon. Tmt. P. Geetha Jeevan	Tuticorin	T
@	28. Hon. Tmt. A. Tamilarasi	Samayanallur (SC)	T
@	29. Hon. Thiru K.P.P. Samy	Tiruvottiyur	T
@	30. Hon. Thiru U. Mathivanan	Tiruvarur (SC)	T
@	31. Hon. Thiru K. Ramachandhiran	Gudalur	T
*	32. Thiru O. Panneerselvam	Periyakulam	T
@	33. Thiru G.K. Mani	Mettur	T
@	34. Thiru C. Govindasamy	Tiruppur	T
@	35. Thiru V.P. Duraisamy	Sankari (SC)	T
@	36. Thiru K.P. Anbalagan	Palacode	T
*	37. Thiru Anitha R. Radhakrishnan	Tiruchendur	T
@	38. Thiru M. Kannappan	Thondamuthur	T
*	39. Thiru C. Karuppasamy	Sankaranayanarkoil (SC)	T
*	40. Thiru C.Ve. Shanmugam	Tindivanam	T
*	41. Thiru C. Shanmugavelu	Udumalpet	T
*	42. Thiru K.A. Sengottaiyan	Gobichettipalayam	T
*	43. Dr. M. Tambidurai	Bargur	T
*	44. Thiru C. Durairaj	Sedapatti	T

Name of the Member - continued Constituency - continued

*	45.	Thiru K. Pandurangan	Anaicut	T
@	46.	Thiru K. Pitchandi	Thiruvannamalai	T
@	47.	Thiru Pongalur N. Palanisamy	Coimbatore East	T
*	48.	Thiru Pollachi V. Jayaraman	Pollachi	T
@	49.	Thiru V. Mullaivendan	Morappur	T
@	50.	Thiru R.S. Raja Kannappan	Illayangudi	T
*	51.	Thiru R. Viswanathan	Natham	T
*	52.	Thiru S.M. Velusamy	Palladam	T
*	53.	Thiru R. Vaithilingam	Orathanadu	T
*	54.	Thiru D. Jayakumar	Royapuram	T
@	55.	Thiru R. Sakkarapani	Oddanchatram	T
@	56.	Selvi A. Angaiyarkanni	Sankarapuram	T
*	57.	Thiru H. Abdul Basith	Vaniyambadi	T
@	58.	Thiru M. Appavu	Radhapuram	T
@	59.	Thiru D. Amaramoorthy	Ariyalur	T
*	60.	Thiru Arul Anbarasu	Sholinghur	T
*	61.	Thiru A. Arunmozhithevan	Chidambaram	T
@	62.	Thiru Kuthalam K. Anbazhagan	Kuttalam	T
@	63.	Thiru M. Anbalakan	Palani (SC)	T
@	64.	Thiru Anbil Periyasamy	Tiruchirappalli-I	T
@	65.	Thiru R. Avudaiappan	Ambasamuthiram	T
@	66.	Thiru K. Arumugam	Chengalpattu	T
*	67.	Dr. E.S.S. Raman	Pallipet	T
@	68.	Thiru N. Ramakrishnan	Cumbum	T
*	69.	Tmt. Elamathi Subramanian	Valangaiman (SC)	T
@	70.	Thiru K.L. Elavazagan	Arcot	T
@	71.	Thiru Veera. Elavarasan	Thirumangalam	T

Name of the Member - continued Constituency - continued

*	72.	Thiru KR. Ramasamy	Tiruvadanai	T
@	73.	Thiru T. Udhaya Sooriyan	Chinnasalem	T
@	74.	Thiru Udayam Shanmugam	Aranthangi	T
@	75.	Thiru G. Ediroli Maniyan	Peranamallur	T
@	76.	Thiru G. Iyyappan	Cuddalore	T
@	77.	Thiru V. Karuppasami Pandian	Tenkasi	T
*	78.	Tmt. P. Kamalambal	Kancheepuram	T
@	79.	Thiru V.A.T. Kaliyavarathan	Mugaiyur	T
@	80.	Thiru M.A. Khaleelur Rahman	Aravakurichi	T
*	81.	Thiru V.P.Kalairajan	Thiagaraya Nagar	T
@	82.	Thiru P. Kannan	Taramangalam	T
@	83.	Thiru V. Kannan	Gingee	T
*	84.	Thiru N. Ganapathy	Vanur (SC)	T
*	85.	Thiru R.D. Ganesan	Theni	T
@	86.	Thiru R. Gandhi	Ranipet	T
@	87.	Thiru P. Kamaraj	Krishnarayapuram (SC)	T
*	88.	Dr (Tmt) K. Ghayathri Devi	Madurantakam	T
@	89.	Thiru V. Kaveri	Edapadi	T
*	90.	Thiru Agri. S.S. Krishnamoorthy	Kalaspakkam	T
*	91.	Thiru R. Kumaraguru	Thirunavalur	T
@	92.	Thiru S. Gurusamy	Anthiyur	T
*	93.	Thiru M. Gunasekaran	Manamadurai (SC)	T
@	94.	Thiru S. Gunasekaran	Sivaganga	T
@	95.	Thiru B. Gopalan	Oottacamund	T
*	96.	Thiru K. Gopinath	Hosur	E

Name of the Member - continued Constituency - continued

*	97.	Thiru Kovai Thangam	Valparai (SC)	T
*	98.	Thiru S.V. Shanmugam	Madurai West	T
*	99.	Thiru M. Chandrakasi	Varahur (SC)	T
*	100.	Tmt. M. Chandra	Rajapalayam (SC)	T
@	101.	Tmt. Sankara Valli @ Sankari Narayanan	Acharapakkam (SC)	T
*	102.	Thiru R. Samy	Melur	T
*	103.	Thiru S. Sivaraj	Rishivandiam	T
@	104.	Thiru E.A.P. Shivaji	Tiruvallur	T
@	105.	Thiru S.S. Sivasankar	Andimadam	T
@	106.	Thiru R. Sivanandam	Arni	T
*	107.	Thiru C. Chinnasamy	Marungapuri	T
*	108.	Thiru R. Chinnaswamy	Singanallur	T
@	109.	Thiru A. Chinnaswamy	Pernambut (SC)	T
@	110.	Thiru K. Chinnadurai	Talavasal (SC)	T
*	111.	Thiru P. Chinnappan	Vilathikulam	T
*	112.	Thiru O.K. Chinnaraj	Mettupalayam	T
@	113.	Thiru K. Sundar	Uthiramerur	T
*	114.	Thiru K. Srinivasan	Park Town	T
*	115.	Thiru M.R. Sundaram	Attur	T
*	116.	Thiru N. Sundaram	Karaikudi	T
@	117.	Thiru R.M. Subburam	Thirumayam	T
@	118.	Thiru O. Subramaniam	Bhavanisagar	T
*	119.	Thiru N. Subramanian	Kolathur (SC)	T
@	120.	Thiru N.K.R. Sooriyakumar	Natrampalli	T
@	121.	Thiru T. Senguttuvan	Krishnagiri	T

Name of the Member - continued Constituency - continued

*	122.	Thiru V. Senthil Balaji	Karur	T
*	123.	Thiru D. Selvaraj	Srivaikuntam	T
*	124.	Tmt. Selvi Ramajayam	Bhuvanagiri	T
@	125.	Thiru P. Senthamizhselvan	Melmalayanur	T
*	126.	Thiru G. Senthamizhan	Saidapet	T
@	127.	Thiru K. Selvam	Mangalore (SC)	T
*	128.	Thiru S. Videyal S. Sekar	Kangayam	T
*	129.	Thiru S. Ve. Shekher	Mylapore	T
*	130.	Thiru P.K. Sekar Babu	Dr. Radhakrishnan Nagar	T
@	131.	Thiru K.N. Sekaran	Thiruverumbur	T
@	132.	Thiru A. Soundarapandian	Coonoor (SC)	T
@	133.	Thiru A. Soundarapandian	Lalgudi	T
*	134.	Thiru C. Gnanasekaran	Vellore	T
@	135.	Thiru P. Dillibabu	Harur (SC)	T
@	136.	Thiru R. Gnanadoss	Sivakasi	T
*	137.	Thiru P. Thangamani	Tiruchengode	T
*	138.	Thiru M. Dhandapani	Vedasandur	T
@	139.	Thiru C. Tamilselvan	Yercard (ST)	T
@	140.	Thiru A. Tamizharasu	Omalur	T
@	141.	Thiru L.P. Dharmalingam	Sathyamangalam	T
*	142.	Thiru S. Damodaran	Kinathukkadavu	T
@	143.	Thiru K. Thirunavukkarasu	Ulundurpet(SC)	T
@	144.	Thiru T. Sadhan Thirumalai Kumar	Vasudevanallur(SC)	T
@	145.	Thiru T. Theodore Reginald	Padmanabhapuram	T

Name of the Member - continued Constituency - continued

				Name of the Member - continued				Constituency - continued					
*	146.	Thiru R. Duraikkannu	Papanasam	T									
@	147.	Thiru Durai Chandrasekaran	Thiruvaiyaru	T	@	172.	Thiru T. Mahesh Krishnasamy	Thiruvonam	T				
*	148.	Thiru S. Thenmozhi	Nilakottai	T	*	173.	Thiru T. Malaravan	Coimbatore West	T				
@	149.	Thiru N. Nanmaran	Madurai East	T	@	174.	Thiru S. Mani	Pongalur	T				
*	150.	Thiru R. Nedunchezian	Pudukkottai	T	@	175.	Thiru V. Marimuthu	Nagapattinam	T				
@	151.	Dr. K. Nedunchezian	Kapilamalai	T	@	176.	Thiru R. Manickam	Kulithalai	T				
*	152.	Tmt. Bader Sayeed	Triplicane	T	@	177.	Thiru N. Malai Raja	Tirunelveli	T				
*	153.	Thiru P. Balaraman	Ponneri(SC)	T	@	178.	Thiru K. Murugavel	Mudukulathur	T				
*	154.	Thiru M. Paranjothi	Srirangam	T	@	179.	Thiru D. Moorthy	Tiruporur (SC)	T				
*	155.	Thiru R.M. Palanisami	Modakkurichi	T	@	180.	Thiru P. Moorthy	Sholavandan	T				
@	156.	Thiru M. Panneerselvam	Sirkali(SC)	T	@	181.	Thiru T.A. Meganathan	Kaveripattinam	T				
@	157.	Thiru V.S. Babu	Purasawalkam	T	*	182.	Thiru P. Mohan	Ottapidaram (SC)	T				
*	158.	Thiru R.K. Bharathi Mohan	Thiruvidadaimaruthur	T	*	183.	Tmt. D. Yasodha	Sriperumbudur (SC)	T				
@	159.	Selvi K. Balabharathy	Dindigul	T	@	184.	Thiru B. Ranganathan	Villivakkam	T				
@	160.	Tmt. P. Prapavathi	Dharapuram(SC)	T	*	185.	Thiru N.R. Rangarajan	Pattukkottai	T				
@	161.	Tmt. R. Prema	Avinashi (SC)	T	@	186.	Thiru D. Ravikumar	Kattumannarkoil (SC)	T				
*	162.	Thiru S. Peter Alphonse	Kadayanallur	T	*	187.	Thiru L. Ravichandran	Salem - I	T				
@	163.	Thiru S. Pushparaj	Kandamangalam(SC)	T	@	188.	Tmt. R. Rani	Uppiliyapuram (ST)	T				
@	164.	Thiru M.K. Periyasamy	Poompuhar	T	*	189.	Tmt. Rani Venkatesan	Sattankulam	T				
@	165.	Thiru P.N. Periannan	Pennagaram	T	@	190.	Thiru K.P. Ramaswamy	Rasipuram	T				
@	166.	Thiru K. Ponnusamy	Sendamangalam(ST)	T	@	191.	Thiru T. Ramasamy	Srivilliputtur	T				
*	167.	Thiru C. Ponnudurai	Perundurai	T	@	192.	Thiru T. Ramachandiran	Thalli	T				
*	168.	Thiru A.K. Bose	Thirupparankundram	T	@	193.	Thiru K.V. Ramanathan	Bhavani	T				
*	169.	Thiru M. Polur Varadhan	Chengam (SC)	T	*	194.	Thiru R. Ramprabu	Paramakudi (SC)	T				
*	170.	Thiru I. Mahendran	Usilampatti	T	@	195.	Thiru A. Rajan	Nagercoil	T				
@	171.	Thiru K. Mahendran	Perambur (SC)	T	@	196.	Thiru T.K. Raja	Tirupattur	T				
					@	197.	Thiru S.R. Raja	Tambaram	T				
		Name of the Member - continued	Constituency - continued										

@	198.	Thiru M. Rajkumar	Perambalur (SC)	T
*	199.	Thiru S. Raja Kumar	Mayiladuthurai	T
*	200.	Thiru M. Rajasekharan	Thottiyam	T
@	201.	Thiru S. Rajasekaran	Alangudy	T
@	202.	Thiru R. Rajendran	Panamarathupatty	T
@	203.	Thiru A. Rajendran	Veerapandi	T
*	204.	Thiru K. Rajendran	Jayankondam	T
@	205.	Thiru Saba Rajendran	Nellikuppam	T
*	206.	Thiru L. Radhakrishnan	Kovilpatti	T
@	207.	Tmt. G. Latha	Gudiyatham	T
@	208.	Thiru S. Lakshmanan	Bodinaickanur	T
@	209.	Tmt. R. Leema Rose	Thiruvattar	T
*	210.	Thiru H. Vasanthakumar	Nanguneri	T
@	211.	Thiru R. Varatharajan	Virudhunagar	T
*	212.	Thiru K.S. Vijayakumar	Gummidipundi	T
*	213.	Thiru P.S. Vijayakumar	Polur	T
*	214.	Dr. M.K. Vishnu Prasad	Cheyyar	T
*	215.	Thiru M.V.R. Veerakapilan	Peravurani	T
@	216.	Thiru S.K. Vedarathinam	Vedaranyam	T
*	217.	Thiru P. Veldurai	Cheranmahadevi	T
@	218.	Thiru T. Velmurugan	Panruti	T
@	219.	Thiru L. Velusamy	Dharmapuri	T
*	220.	Thiru S.P. Velumani	Perur	T
@	221.	Thiru G. John Joseph	Vilavancode	T
*	222.	Thiru S. John Jacob	Killiyoor	T
@	223.	Thiru M. Jaganmoorthy	Arakkonam (SC)	T

Name of the Member - continued Constituency - continued

@	224.	Dr. K. Jeyakumar	Namakkal (SC)	T
*	225.	Thiru S. Jeyapaul	Colachel	T
@	226.	Thiru S.P. Jayaraman	Vandavasi (SC)	T
@	227.	Thiru K. Hasan Ali	Ramanathapuram	T
*	228.	Thiru G. Hari	Tiruttani	T
@	229.	Thiru V. Sivapunniam	Mannargudi	T
@	230.	Thiru K. Ulaganathan	Thiruthuraipoondi(SC)	T
@	231.	Tmt. P. Padmavathy	Nannilam (SC)	T
*	232.	Selvi J Jayalalithaa	Andipatti	T
*	233.	Thiru Vijaykant	Vridhachalam	T

@ Solemnly affirmed their allegiance to the Constitution of India

* Took oath in the name of GOD.

T Tamil

E English